मैं यह भी जानना चाहता हूं—क्या आपने इस पर भी विचार किया है कि इस बारे में राज्य सरकारों को लिखा जाय, गृह मंत्रालय की मारफत राज्य सरकारों पर दबाव डलवायें कि इस तरह के आफेन्स करने वाले लोग कहीं किसी तरह से जुर्माने और माल की जब्ती से ही न छूटें बल्कि उनके खिलाफ़ कानूनी कार्यवाही भी हो।

श्री मुहम्मद शफी कुरेशी : अध्यक्ष महोदय, रेलवे 19 करोड़ टन माल की ढुलाई करती हैं। बहुत कम लोग ऐसे हैं जो इस किस्म की अनस्कुमुलस एक्टिविटीज़ में इन्डल्ज होते हैं।

श्री नवल किशोर शर्मा : आज तो उनकी तादाद काफ़ी हो गई है।

श्री मुहम्मद शफी कुरेशी : मैं यह मानने को तैयार नहीं हूं कि सब बेईमान हैं, लेकिन चन्द जरूर बेइमान हैं जो बेईमानी करके नाजायज फायदा उठाते हैं। उनके खिलाफ़ कार्यवाही करने के लिये हमने फैसला किया है कि टाइम को कम कर देंगे। अगर इसमें कोई कानूनी रुकावट आई तो उसको दूर किया जा सकता है।

लेकिन जहां तक रेलवे की वैगन्ज के इस्तेमाल का ताल्लुक है अगर इनके इस्तेमाल में कोई रुकावट पैदा होती है तो उसको दूर करने के लिये, जैसा मेम्बर साहब ने कहा है, हम को कानून में कोई तरमीम लानी पड़ेगी और वह तरमीम हम जरूर लायेंगे, क्योंकि बदले हुए हालात के तेहत अगर कानून न बदला जाय तो वह कानून बेकार हो जाता है।

13.24 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

TWENTY-EIGHTH AND TWENTY-NINTH REPORTS

SHRI D. BASUMATARI (Kokrajhar): I beg to present the folowing Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Twenty-eighth Report on action taken by Government on the recommendations contained in their Fourteenth Report on the Ministry of Steel and Mines (Department of Steel)—Reservations for, and employment of, scheduled castes and scheduled tribes in (i) the Hindustan Steel Limited (Headquarters Organisation); (ii) Bhilai Steel Plant; (iii) Rourkela Steel Plant; (iv) Durgapur Steel Plant; and (v) Bokaro Steel Limited.

(2) Twenty-ninth Report on action taken by Government on the recommendations contained in their Nineteenth Report on the Ministry of Shipping and Transport (Transport Wing)—Reservation for, and employment of, scheduled castes and scheduled tribes in selected Major Ports *viz.*, Bombay, Mormugao and Cochin on West Coast; and Madras, Visakhapatnam and Calcutta on East Coast

---

13.26 hrs.

PETITION *RE* NATIONALISATION OF PLANTATION INDUSTRY AND TRADE

SHRI BIREN DUTTA (Tripura West): I beg to present a petition signed by Shri Rattan Lal Brahman, Vice-President, All-India Plantation Workers Federation, Calcutta, and others regarding nationalisation of plantation industry and trade.

STATEMENT CORRECTING ANSWER TO STARRED QUESTION NO. 668 *RE* UNIFORMITY IN SELECTION ETC. OF VICE-CHANCELLORS

MR. SPEAKER: Prof. Nurul Hasan, may lay the statement on the Table.